

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.26**  
**C.P No.10/1991**  
**T.P No.01/2024**

**IN THE MATTER OF:**

M.Krishna Murthy & others ... Petitioner  
Vs  
Chandra Spinning & Weaving Mills Pvt. Ltd., ... Respondent

**Order under Section 155 of Companies Act, 1956**

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : None

**ORDER**

1. None appeared for the Petitioner.
2. It is noticed that the matter has been transferred from the Hon'ble High Court of Karnataka. Therefore, the Petitioner Counsel is directed to file two complete sets of the documents which are filed before the Hon'ble High Court of Karnataka.
3. List the matter for further consideration on **04.09.2024**

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**